

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 120

IA No. 577/2024, IA(I.B.C)/ 1089(CH) 2024

CP (IB) No.148/Chd/Chd/2022

(Admitted)

IN THE MATTER OF:-

Religare Finvest Limited

...Petitioner

Versus

Sadashiv Capital Services Pvt. Ltd.

...Respondent

Under Section:7and 60(5), IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 18.07.2024.

Tanvi
16.05.2024

Sd/-
Court Officer